

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

18.

IA-1348/2022 IA-2626/2022  
in C.P.(IB)/646(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 10.05.2024

NAME OF THE PARTIES:

State Bank of India

Vs

Mr. Aashish Avarsekar

SECTION: 95(1), 60(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

1. Ms. Mitali Bhatt a/w Mr. Ayush Rajani i/b AKR Legal, Ld. Counsel for the RP present.
2. Registry is directed to issue Court Notice to the Respondents and place on record the copy along with tracking report on the next date of hearing.
3. List this matter on 02.07.2024.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-

KISHORE VEMULAPALLI  
Member (Judicial)